

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3450  
ANSWERED ON:30.11.2010  
NATIONAL SEED COMMISSION  
Nahata Smt. P. Jaya Prada;Shekhar Shri Neeraj

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government proposes to constitute a National Seed Commission so to ensure supply of quality seeds to the farmers;
- (b) if so, the details thereof; and
- (c) the facilities likely to be provided to the farmers under the proposed Commission?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (c): There is no proposal to constitute a National Seed Commission. However, a Central Seed Committee has already been constituted under Chairpersonship of Secretary (Agriculture), Government of India in accordance with the provisions of Section 3 of the Seeds Act, 1966. The Act provides that the Committee shall consist of not less than 2 representatives of Growers of Seeds. The Seed Bill, 2004 also contains a provision to constitute the Central Seed Committee to regulate the supply of quality seeds to the farmers. The representation of farmers is proposed to be increased to 5 persons i.e. one from each geographical zone of the country.